

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NOS. 99 & 100 OF 2016 IN  
DFR NO. 281 OF 2016**

**Dated: 17<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Maharashtra Veej Grahak Sanghatana ..... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. G. Umapathy**

**ORDER**

**IA NO. 100 OF 2016  
(Appl. for condonation of delay)**

Issue notice to the respondents returnable on 16.03.2016. Dasti in addition is permitted.

List the matter on **16.03.2016.**

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**